

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3293
ANSWERED ON:24.08.2006
ALLEGED MISAPPROPRIATION OF FUNDS .
Das Gupta Shri Gurudas

Will the Minister of TOURISM be pleased to state:

- (a) Whether the Government has received any complaint dated February 20, 2006 from the All India ITDC Employees Union regarding alleged misappropriation of huge funds by the officials of Ashok Hotel, New Delhi;
- (b) If so, whether the Government has conducted any investigation in this regard;
- (c) If so, the details and the outcome thereof; and
- (d) The action taken against the officials found guilty?

Answer

THE MINISTER OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a):Yes, Sir.

(b), (c) and (d): The matter was examined and one case of embezzlement to the tune of Rs. 8.75 lakh by an Ex-Manager (Telephones), Ashok Hotel came to the notice of the ITDC management. It pertained to payment of telephone bills of Ashok Hotel. The money alongwith interest thereon has been recovered.